HCC No. 52/2023

HIGH COURT OF KARNATAKA, BENGALURU-1 DATED: 29th JANUARY 2024.

BRIEF TENDER NOTIFICATION

The High Court of Karnataka, invites tender for procurement of 2300 nos.. of Managed Print service through outsource basis on OPEX model to the High Court of Karnataka, Bengaluru, Benches at Dharwad and Kalaburagi and Courts of the District Judiciary in the State through e-procurement portal of Centre for e-Governance, Bengaluru.

The last date to upload the tender is fixed as **14.02.2024 at 4.00 PM** For more details visit https://kppp.karnataka.gov.in/#/portal/searchTender/live website.

Sd/(N. G DINESH)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU